

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s).
33413-33415/2014

DINA NATH ALIAS DEEN DAYAL

Petitioner(s)

VERSUS

THAKUR BAL GOPAL JEE MAHARAJ AND BHAGWATI & ORS. Respondent(s)

Date : 19-03-2018 These petitions were called on for hearing today.

For Petitioner(s) Mr.Amjid Maqbool,adv.
Mr. Mohit D. Ram, AOR

For Respondent(s) Ms.Neha Agarwal,Adv.
Mr. E. C. Agrawala, AOR

UPON hearing the counsel the Court made the following
O R D E R

Issue reminder to the concerned Court for service report in respect of respondent Nos.2, 13, 14 and 21 in SLP(C) No.33413-14/2014.

Issue reminder to the concerned Court for service report in respect of respondent No.12 in SLP(C) No.33415/2014.

Ld.counsel for the petitioner has failed to take fresh steps in respect of respondent Nos.18 & 19 despite opportunities given. Therefore, list the matter before the Hon'ble Judge in Chambers for further orders.

SANJAY PARIHAR
Registrar

SB